**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**
**(Appellate Jurisdiction)**

**APPEAL No. 221 of 2016 &**
**IA No. 480 of 2016**

**Dated: 22nd September, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson**
**Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**Savita Oil Technologies Ltd. …Appellant(s)**
**Vs.**
**Karnataka Electricity Regulatory Commission & Anr. …Respondent(s)**

| | | |
|---|---|---|
| Counsel for the Appellant(s) | : | Mr. Sridhar Prabhu<br>Mr. Anantha Narayana M.G. |
| Counsel for the Respondent(s) | : | Ms. Swapna Seshadri<br>Mr. Sandeep Rajpurohit for R.1<br><br>Mr. B.C. Thiruvengdum<br>Mr. Ravi Agrawal for R.2 |

**ORDER**

Admit. Learned counsel for the respondents may file reply to the I.A. No. 480 of 2016 (Appl. for stay) on or before 07.10.2016 after serving copy on the other side. Thereafter, rejoinder may be filed on or before 14.10.2016 after serving copy on the other side.

List the I.A. for hearing on ***19.10.2016.***

**(I.J. Kapoor)**
**Technical Member**

**(Justice Ranjana P. Desai)**
**Chairperson**

ts/mk